

**NGT/CZB/2021/
National Green Tribunal
Central Zonal Bench,
IIIrd Floor, State Information Commission Building
Arera Hills, Bhopal – 462011**

The following public complaints received from different persons /organisations during the month of April, 2022 are found to be not in conformity with NGT (Practice and Proceedings) Rule, 2011 framed under NGT Act, 2010. Hence, in light of Circular/Order No. NGT(PB)/Judicial-II/196/70 dated 03.02.2016 no judicial proceeding can be initiated in respect of such public complaints. These Complainants/Applicant/Aggrieved persons are at liberty to file Petition/Application in prescribed format, along with prescribed court fees for initiation of judicial proceeding. The complainants have been informed accordingly. The above referred Act, Rules and the User Manual for e-filing is also available on the website of NGT (<https://greentribunal.gov.in/>).

In case any further clarification is required, with regard to filing, assistance may be sought from the Help Desk of Filing Section of “National Green Tribunal, Central Zone Bench, Bhopal” at 0755-2579745 during the working hours (9:30 to 5:00PM).

Sr. No.	Inward Diary No.	Date	Name and Address	Subject
1.	180	02.04.22	हेमन्त गौर, ई-मेल दिनांक 01.04.2022	बिना अनुमति के पेड़ों की कटाई।
2.	185	04.04.22	हरिओम गुप्ता, अध्यक्ष, बसन्त कुंज वेलफेयर सोसाइटी, ई-8137, बसन्त कुंज वेलफेयर सोसाइटी, भोपाल	भोपाल नगर में मोरवन शाहपुरा पहाड़ी बसन्त कुंज एवं भरत नगर कालोनी के सामने स्थित शहरी जंगल को सुरक्षित रखने एवं जंगल पार्क के रूप में विकसित करने बावत्।
3.	195	07.04.22	लालमन शाह पिता स्व. तिलक शाह निवासी- ग्राम सासन तह. सिंगरौली ग्रामीण जिला- सिंगरौली म.प्र. व 4 अन्य प्रार्थी	जांच एवं कार्यवाही हेतु आवेदन पत्र।
4.	-	11.04.22	घांसीराम मीणा, ढाणी- ठंशरावली, व्ही. पी.ओ.- हाजीपुर, तहसील- बानसुर जिला- अलवर, राजस्थान	बजरी के अवैध खनन को रोकने एवं सख्त कार्यवाही हेतु।
5.	200	11.04.22	Bharat Singh Chundawat, Sarpanch, Gram Panchayat- Mandiyana, Panchayat Bhawan, Mandiyana, Tehsil - Nathdwara.	Violation in RSPCB CTE approval without compliance of terms as per Policy "F14(38)/Policy/RPCB/Plg/4833-64" by M/s Ultratech Cement Ltd. (Birla White Putty- Nathdwara)
6.	207	12.04.22	हिमांशु बंसल, हरदा म.प्र.	Regarding the fire at Nagar Palika trencing ground in Harda, M.P.
7.	219	18.04.22	समस्त ग्रामवासी, ग्रम बनौली, पो. निगाही, जिला सिंगरौली म.प्र.	एनसीएल निगाही परियोजना द्वारा अर्जित भूमि एवं मकान के बदले मुआवजा, नौकरी एवं प्लाट न देकर हम लोगों द्वारा लगाये गये हरे पेड़ पौधों को एनसीएल निगाही परियोजना द्वारा डोजरिंग कर एनजीटी विभाग के नियमों का उल्लंघन किये जाने के संबंध में जांच व कार्यवाही बावत्।